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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**


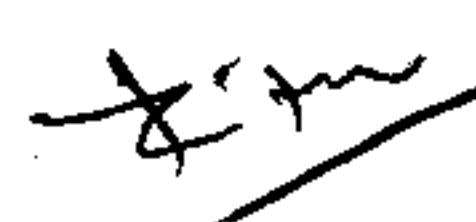


I.A. 2 /2017 & IA 3/17 with
TP. No 19/397-398/NCLT/AHM/2016(New)
C.P. No. 49/397-398/CLB/MB/2011(Old)

Coram: **Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL**
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.10.2017**

Name of the Company: Dilip Narpatlal Shah & Ors.
V/s.
Millenium Knit Pvt. Ltd. & Ors.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956


<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	UDAY JOSHI TRIVEDI & GUPTA	ADVOCATE	PETITIONERS	
2.	NAVIN PAHWA WITH RITU SHAH	SR. ADV ADV.	Resp. 1-3	
3.	PRATIK Y. JASANI (Adv.)		R.-4	 (Adv.)
4.	DHRUVIN G. MERCHANT	Adv.	R.-4	 P.Y. JASANI. (Adv.)

ORDER

Learned Advocate Mr. Uday Joshi present for Petitioner. Learned Senior Advocate Mr. Navin Pahwa with Learned Advocate Ms. Ritu Shah present for Respondent No. 1 and 3. Learned Advocate Mr. Dhruvin Merchant i/b Learned Advocate Mr. Pratik Jasani present for Respondent No.4.

At request of Learned Counsel for Respondent no. 4.

List the matter on 15.11.2017.


**MANORAMA KUMARI
MEMBER JUDICIAL**


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 25th day of October, 2017.